

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 120

IA 1382/ 2023, 363/2024  
And  
CP (IB) No. 59/Chd/Pb/2022  
(Admitted)

**IN THE MATTER OF:**

Canara Bank

...Petitioner/ Financial Creditor

Vs.

Rattan Poultries Pvt. Ltd.

...Respondent/ Corporate Debtor

**Under Section: 7, 33(1), 60(5), IBC 2016**

Due to paucity of time, the matter could not be taken up today, hence  
the matter is adjourned to 11.03.2024.

-sd-  
Court Officer

February 14, 2024  
SM